GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. †2026
ANSWERED ON 01.08.2023

CONVERSION OF PANCHAYATS INTO E-PANCHAYATS

†2026 SHRI SUMEDHANAND SARASWATI:
         SHRIMATI RANJEETA KOLI:
         DR. MANOJ RAJORIA:

Will the Minister of **PANCHAYATI RAJ** be pleased to State:

(a) whether the e-Panchayat Mission Mode Project (MMP) is being implemented by the Government in various States of the country;

(b) if so, the details thereof, State and district-wise including Rajasthan particularly its Sikar, Karauli Dholpur and Bharatpur districts;

(c) the details of the facilities and equipments provided to the panchayats under the said project;

(d) the estimated amount to be spent for converting Panchayat into an e-Panchayat; and

(e) the details of the funds allocated and utilized by Sikar, Karauli Dholpur, Bharatpur and Jaipur districts of Rajasthan?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) & (b)   Yes, Sir. Under Digital India Programme, Ministry of Panchayati Raj is implementing e-Panchayat Mission Mode Project (MMP), in all the States/ UTs of the country. The aim is to revamp the functioning of Panchayats and to make them more transparent, accountable and effective. Ministry has launched eGramSwaraj, an accounting application to simplify Panchayat work like planning, accounting and budgeting. Ministry has also integrated eGramSwaraj with Public Financial Management System (PFMS) for Gram Panchayats (GPs) to make real time payments to vendors/service providers. The progress made by States/UTs, including Rajasthan, under eGramSwaraj for the year 2023-24 is given at **Annexure-I** and **Annexure- II**.

(c) to (e)   Under the e-Panchayat MMP, no direct financial assistance is provided to States / UTs for implementation of e-governance in the Panchayats. Panchayat being a State subject, providing infrastructural facilities to GPs is primarily the responsibility of States. However, the Centrally Sponsored Scheme of revamped Rashtriya Gram Swaraj Abhiyan (RGSA) being implemented from 01.04.2022 to 31.03.2026, supplements the efforts of States on a limited scale by providing financial support for certain infrastructural facilities for GPs such as Gram Panchayat Bhawans, computers and peripherals. Under RGSA funds have been provided to States and not to Districts. Further, Ministry of Panchayati Raj has been providing support for strengthening of Panchayati Raj Institutions (PRIs) and capacity building of Elected Representatives and functionaries of PRIs to improve their effectiveness and make them self-reliant.

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Annexure referred to in reply to part (a) & (b) of the Lok Sabha Unstarred Question No. 2026 answered on 01.08.2023 regarding 'Conversion of Panchayats Into E-Panchayats'.

Adoption of eGramSwaraj at Panchayat level during FY 2023-24

Sl. No	State Name	Total Number of Village Panchayats & Equivalent	Village Panchayat onboard	Village Panchayats & Equivalent with Online Payment	Total Number of Block Panchayats	Block Panchayat onboard	Block Panchayats with Online Payment	Total Number of Zila Panchayats	Zila Panchayat onboard	Zila Panchayats with Online Payment
1	ANDHRA PRADESH	13371	8841	0	660	609	0	13	13	12
2	ARUNACHAL PRADESH	2108	2096	615	0	0	0	25	25	16
3	ASSAM	2662	2197	2075	191	191	184	30	27	26
4	BIHAR	8176	8175	6585	534	534	450	38	38	36
5	CHHATTISGARH	11659	11658	6460	146	146	132	27	27	27
6	GOA	191	191	37	0	0	0	2	1	0
7	GUJARAT	14589	14272	9681	248	248	248	33	33	33
8	HARYANA	6226	6174	3775	143	142	66	22	22	15
9	HIMACHAL PRADESH	3615	3612	2785	81	81	73	12	12	12
10	JHARKHAND	4345	4344	4062	264	264	256	24	24	23
11	KARNATAKA	5958	5958	5488	233	232	113	31	31	17
12	KERALA	941	941	544	152	152	60	14	14	11

Sl. No	State Name	Total Number of Village Panchayats & Equivalent	Village Panchayat onboard	Village Panchayats & Equivalent with Online Payment	Total Number of Block Panchayats	Block Panchayat onboard	Block Panchayats with Online Payment	Total Number of Zila Panchayats	Zila Panchayat onboard	Zila Panchayats with Online Payment
13	MADHYA PRADESH	23032	22989	17341	313	313	260	52	52	47
14	MAHARASHTRA	27555	27446	16643	351	351	173	34	34	31
15	MANIPUR	3812	161	0	0	0	0	12	6	3
16	MEGHALAYA	6760	0	0	2240	0	0	3	3	0
17	MIZORAM	834	834	24	0	0	0	0	0	0
18	NAGALAND	1293	5	0	0	0	0	0	0	0
19	ODISHA	6798	6798	5818	314	314	304	30	30	19
20	PUNJAB	13241	13181	6565	152	151	109	22	22	18
21	RAJASTHAN	11342	11323	6841	352	352	266	33	33	30
22	SIKKIM	199	181	134	0	0	0	6	4	4
23	TAMIL NADU	12525	12489	9945	388	388	379	36	36	36
24	TELANGANA	12769	12767	12255	540	540	286	32	32	25
25	TRIPURA	1178	1178	806	75	75	62	9	9	6
26	UTTARAKHAND	7812	7811	7122	95	95	93	13	13	13
27	UTTAR PRADESH	58853	58822	48456	827	826	777	75	75	75
28	WEST BENGAL	3340	3229	3217	344	336	334	22	21	21
	Total	**265184**	**247673**	**177274**	**8643**	**6340**	**4625**	**650**	**637**	**556**

Annexure referred to in reply to part (a) & (b) of the Lok Sabha Unstarred Question No. 2026 answered on 01.08.2023 regarding 'Conversion of Panchayats Into E-Panchayats'.

District wise adoption of eGramSwaraj in Rajasthan during FY 2023-24

S.No.	Zilla Panchayat	No. of Village Panchayat	Village Panchayat onboard (eGS - PFMS)
1	AJMER	325	325
2	ALWAR	580	574
3	BANSWARA	417	417
4	BARAN	235	232
5	BARMER	689	689
6	BHARATPUR	405	405
7	BHILWARA	398	398
8	BIKANER	367	367
9	BUNDI	184	184
10	CHITTORGARH	299	299
11	CHURU	304	304
12	DAUSA	287	286
13	DHOLPUR	191	191
14	DUNGARPUR	353	353
15	GANGANAGAR	345	344
16	HANUMANGARH	269	269
17	JAIPUR	606	606
18	JAISALMER	206	206
19	JALORE	307	307
20	JHALAWAR	254	254
21	JHUNJHUNU	337	337
22	JODHPUR	629	628
23	KARAULI	243	242
24	KOTA	159	158
25	NAGAUR	500	499
26	PALI	341	340
27	PRATAPGARH	235	235
28	RAJSAMAND	214	214
29	SAWAI MADHOPUR	229	227
30	SIKAR	375	375
31	SIROHI	171	170
32	TONK	236	236
33	UDAIPUR	652	652
	Total	**11342**	**11323**

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